

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P(IB) No.446/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>th</sup> December 2017, 10.30 A.M

Name of the Company	Shreeshyam Metaliks Pvt.Ltd.-Vs-Concast Steel & Power Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. KANISHK KHETAN, ADV

OPERATIONAL  
CREDITOR / APPLICANT

Kanishk Khetan  
12/12/17.

MS Swarnapama Chaturvedi Adv.  
Mr J Shreekan Rao, DGM IBBI

[IBBI]

Sanjay Kumar Agarwal

1 R +

12/12/17  
Beebano  
12/12/17

Ashok Singh Adv.  
Riti Basu Adv.  
Subhadeep Basu Adv.

Corporate Debtor Basu  
12/12/17

S.K. Kaseera

For S.K. Singha Co  
12/12/17

PANKAJ (KRODHARY) ) CORPORATE Debtor.



## ORDER

Ld. Interim Resolution Professional (IRP) as well as Ld. Counsel for the operational creditor and the corporate debtor is present. Mr. I.S.Rao, DGM, IBBI along with his Advocate is also present.

Ld. IRP has filed the Progress Report, which may be taken on record.

Shri I.S.Rao, DGM, IBBI has appeared in person in compliance of our notice and tendered his unconditional apology. We have heard the arguments of Ld. Counsel of Shri I.S.Rao. Reserved for order.

List it on 04/01/2018.

sd

(Jinan K.R.)  
Member (J)

sd

(V.P.Singh)  
Member (J)